GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS RAJYA SABHA UNSTARRED QUESTION NO-2045

NSTARRED QUESTION NO-204

ANSWERED ON -06/08/2025

PROMOTION OF EV INFRASTRUCTURE (EV) ON HIGHWAYS IN MAHARASHTRA

2045: SHRI DHANANJAY BHIMRAO MAHADIK:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS, be pleased to state:-

- (a) The current status of electric vehicle charging infrastructure development along major highways in Maharashtra;
- (b) the initiatives undertaken to promote green mobility and reduce carbon emissions;
- (c) the collaboration with the State Government and private sector for expanding EV charging stations; and
- (d) the incentives provided to encourage electric vehicle usage among commuters and freight operators?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) As per the information available with the Bureau of Energy Efficiency(BEE) under the Ministry of Power, a total of 4,557 EV Public Charging Station(PCSs) have been installed on the State/National Highways/Expressways in the country. 459 PCSs are installed in Maharashtra along the Highways.
- (b) The Government in Ministry of Road Transport and Highways has notified BS-VI norms for fuel and vehicles vide G.S.R. 889(E) dated 16th September, 2016 by leapfrogging from BS-IV. The Government has also notified E20 as a Mono fuel vide G.S.R 27 (E), dated 5th January, 2024 for all category of vehicles. Further, to facilitate the development of Motor Vehicles running on non-fossil fuels like CNG, Bio-CNG, LNG, EV, Biofuels, etc. the Government has notified mass emission standards in respect of blends of ethanol with gasoline, flex-fuel,

Biodiesel, Bio-CNG, Liquefied Natural Gas (LNG), blends of Methanol with gasoline, dual fuel, Hydrogen etc.

The Government, through Ministry of Heavy Industries (MHI) has taken various initiatives to promote green mobility and reduce carbon emissions, by implementing following schemes: -

- **1. Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India (FAME India) Scheme Phase-II:** The Government implemented this scheme for a period of five years from 1st April, 2019 with a total budgetary support of Rs. 11,500 crore. The scheme incentives e-2Ws, e-3Ws, e-4Ws, e-buses and EV public charging stations.
- **2.** PM Electric Drive Revolution in Innovative Vehicle Enhancement (PM E-DRIVE) Scheme: This scheme with an outlay of Rs. 10,900 crore is being implemented from 01.04.2024 for a period of 2 years. It provides demand incentive for e-2W, e-3W, e-Trucks, and e-Ambulances as well as grant for e-buses, setting up of EV public charging stations and upgradation of testing agencies.
- 3. Production Linked Incentive (PLI) Scheme for Automobile and Auto Component Industry in India (PLI-Auto): The Government approved this scheme on 23 rd September, 2021 for Automobile and Auto Component Industry in India for enhancing India's manufacturing capabilities for advanced automotive technology (AAT) products with a budgetary outlay of 25,938 Crore. The scheme proposes financial incentives to boost domestic manufacturing of AAT products with minimum 50% Domestic Value Addition (DVA) and attract investments in the automotive manufacturing value chain.
- **4. PLI Scheme for Advanced Chemistry Cell (ACC):** The Government on 12th May 2021 approved PLI Scheme for manufacturing of ACC in the country with a budgetary outlay of Rs. 18,100 crore. The scheme aims to establish a competitive domestic manufacturing ecosystem for 50 GWh of ACC batteries.
- **5. PM e-Bus Sewa-Payment Security Mechanism (PSM) Scheme:** This Scheme notified on 28.10.2024, has an outlay of Rs. 3,435.33 crore and aims to support deployment of more than 38,000 electric buses. The objective of scheme is to provide payment security to e-bus operators in case of default by Public Transport Authorities (PTAs).
- **6. Scheme for Promotion of Manufacturing of Electric Passenger Cars in India (SPMEPCI)** was notified on 15th March, 2024 to promote the manufacturing of electric cars in India. This requires applicants to invest a minimum of Rs. 4,150 crore and to achieve a minimum DVA of 25% at the end of the third year and DVA of 50% at the end of the fifth year.
- (c) Government in Ministry of Power has issued "Guidelines for Installation and Operation of Electric Vehicle Charging Infrastructure-2024", dated 17th September 2024, outline standards and protocols to create connected & interoperable EV charging infrastructure network which includes Battery Swapping/Charging stations. The salient features of the guidelines are as follows:
- 1. Setting up of Charging Stations declared as a delicensed activity.

- 2. DISCOMs to provide electricity connections up to 150 kW with expedited timelines and clear Standard Operating Procedure (SOP) to charging stations.
- 3. Public land offered to Government/Public entity on a revenue-sharing model at Rs. 1.0 / kWh for 10 years; and public land allocation to private entities via bidding with the same floor price (i.e. Rs. 1.0 / kWh).
- 4. Public tendering involving government land for setting up of charging station shall be technology agnostic.
- 5. State Governments to ensure necessary permissions for round the clock operations.
- 6. Provision of a single-part tariff capped at Average Cost of Supply (ACoS) till 31st March 2028, with a 30% discount during solar hours and a 30% surcharge during non-solar hours.
- 7. Urban areas to have a charging station every 1 sq. km, and highways every 20 km and for Heavy Duty Vehicles every 100 km.
- (d) Government in Ministry of Road Transport & Highways has taken following initiatives to promote adoption of Electric Vehicles (EVs) in the country:
- 1. Notification issued vide S.O. 5333(E) dated the 18th October, 2018 to grant exemption from the requirements of the permit to the battery operated transport vehicles.
- 2. Notification issued vide G.S.R. 525(E) dated the 2nd August, 2021 to grant exemption of Battery Operated Vehicles from payment of fees for the purpose of issue or renewal of registration certificate and assignment of new registration mark.
- 3. Notification issued vide G.S.R. 302(E) dated the 18th April, 2023 to grant All India Tourist Permit for battery-operated vehicles without payment of permit fee.
- 4. Notification issued vide G.S.R. 167(E) dated the 1st March, 2019 to facilitate retro-fitment of hybrid electric system or electric kit to vehicles.
- 5. Notification issued vide G.S.R. 749(E) dated the 7th August 2018 enabling registration mark of Battery Operated Vehicles in Yellow colour on Green background for the transport vehicles and for all other cases, in White colour on Green background.
- 6. Further, an advisory dated 12th August 2020 has been issued to all States and UTs regarding sale and registration of two-wheeled Electric Vehicles without batteries.
